

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-11376 -JK (LD) of 2024

DATED:- 24 - 06 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)


Secretary to Government,

Dated:- 24 - 06 - 2024

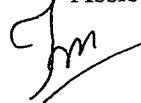
No:-LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.11376-JK(LD) of 2024 dated 24.06.2024

S No.	Title of the Case	OIC
1.	CCP(S) No. 248/2023 in WPC No. 1705/2023 titled Jaffar Husaain Ganai V/s UT of J&K & Ors.	Sh. Rajesh Sharma, Executive Engineer, PMGSY Division, Kishtwar
2.	OA titled Ashwani Tickoo Versus The Union Territory of J&K and others.	Namrita Wanchoo, Under Secretary, PWD
3.	LPA in Case WP(C) No.1763/2019 titled Abdul Karim Rather Vs State of J&K & Another.	Er. Zakir Hussain Zargar Executive Engineer PMGSY Division Thathri
4.	LPA No. 53/2024 titled Ghulam Mohd Naik Vs UT of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda
5.	WP(C) No. 349/2024 titled Intkhab Alam and others Vs UT of J&K and ors	Er. Zakir Hussain Zargar Executive Engineer PMGSY Division Thathri
6.	RFA No. 55/2023 titled Abdul Majid Rather and another Vs UT of J&K and others.	Mr Rajesh Sharma, Executive Engineer, PMGSY, Division, Kishtwar
7.	Appeal titled UT of J&K and others. Vs. Mohd Shafi Shiekh and others.	Er. Zakir Hussain Zargar Executive Engineer PMGSY Division Thathri
8.	WP(C) No. Fresh/2023 titled Shoket Ali and others Vs UT of J&K and others.	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore
9.	WP(C) No. 903/2024 titled Shiv Kumar Vs UT of J&K and others.	Er. Neeraj Vaid Executive Engineer PMGSY Division Reasi
10	WP(C) No. 3061/2023 Mohd Ashraf v/s U.T of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda
11	WP(C) No. 609/2023 HazariLal v/s U.T of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda
12	WP(C) No. 2463/2019 Hakim Din	Er. Bikram Singh Executive Engineer

	v/s U.T of J&K and ors	PMGSY Division Doda
13	WP(C) No. 3230/ 2023 Javed Iqbal Zargar v/s U.T of J&K and ors.	Er. Zakir Hussain Zargar Executive Engineer PMGSY Division Thathri
14	WP(C) No. 3034/2023 titled Jeewan Singh v/s U.T of J&K and ors.	Mr Rajesh Sharma, Executive Engineer, PMGSY, Division, Kishtwar
15	WP(C) No. 3201 Ghulam Hussain Malik v/s U.T of J&K and ors.	Mr Rajesh Sharma, Executive Engineer, PMGSY, Division, Kishtwar
16	WP(C) No. 359/2023 Raj Singh v/s U.T of J&K and Ors	Er. Anil Kumar Datta Executive Engineer PMGSY Division Kathua
17	WP(C) No. 540/2023 Mohd Shafiq v/s U.T of J&K	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore
18	LPA No. 164/2023 M/S Fazal Rehman Dar v/s U.T of J&K and ors.	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore
19	WP(C) No. 1798/2022 titled Suram Singh Vs State of J&K and ors	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore
20	WP(C) No. 345/2024 titled Nazir Ahmed and others Vs UT of J&K and others.	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore
21	WP(C) No. 452/2024 titled Beli Ram Vs UT of J&K and ors.	Er. Yash Pal Singh Executive Engineer PMGSY Division Udhampur
22	WP(C) No. 249/2024 titled Faqir Mohd and another Vs UT of J&K and ors.	Er. Harbinder Singh Executive Engineer PMGSY Division Mahore
23	WP(C) No. 816/2024 titled Kalyan Singh and others Vs UT of J&K and others.	Er. Bikram Singh Executive Engineer PMGSY Division Doda
24	WP(C) No. ____/2024 titled Bharath Singh and others Vs UT of J&K and others.	Er. Bikram Singh Executive Engineer

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		PMGSY Division Doda
25	Appeal titled UT of J&K and others. Vs. MohdIshaq and ors.	Er. Iqbal Ahmed Executive Engineer PMGSY DivisionBanihal.
26	Appeal titled UT of J&K and others. Vs. Shah Din Sheikh and Ors.	Er. ZakirHussainZargar Executive Engineer PMGSY Division Thathri
27	TA No. 7210/2021 in SWP No. 332/2013 titled Mohd. Shazal Vs. UT of J&K & Ors.	Er. Imtiaz Mir Executive Engineer, PMGSY Division, Budh

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